

APPELLATE TRIBUNAL FOR ELECTRCITIY

New Delhi

10th February, 2023

NOTIFICATION

This is to notify all Learned Counsel and parties appearing before this Tribunal, that they may, if they so desire, make appropriate requests jointly by way of a letter to the Registrar in cases where pleadings are complete and the hearing of which will only be for a short duration, to enable such matters to be included in the '***List of Short matters***' to be taken up by the Hon'ble Bench in seriatim, two days a week from 20.02.2023 onwards.

This issues with the approval of the Competent Authority.

Sd/-
(Madhulika Choudhary)
Registrar